

श्री मधु सिमये : अगर उन आबज्वज का कोई उपयोग नहीं हो रहा है तो उन को निकाल दिया जाये।

श्री ज० ब० सिंह : (घोसी) : अध्यक्ष महोदय, मैं "इनड्रैक्टिव" का प्रर्थ जानना चाहता हूँ।

The Prime Minister and Minister of Atomic Energy (Shri Lal Bahadur Shastri): As Shri Kamath mentioned, we have decided that the Defence Minister would be making statements as frequently as possible, and whenever there is any new development, he will certainly come to the House and make a statement, but I would appeal to you that when such statements are made, they should not become a matter of such cross-examinations, questions and counter-questions. After all, if that is going to be the case, I am sorry we will have to revise our opinion. We will be making factual statements. After all, we are making statements on matters which are so delicate at the present moment, and if the hon. Members start putting questions after questions, policy questions, how many times are we going to repeat that and tell the House about it?

Shri S. M. Banerjee: On a point of order.

Mr. Speaker: Bill to be introduced. I am not going to allow anything. The previous business is finished. There is no point of order.

INDIAN WORKS OF DEFENCE (AMENDMENT) BILL*

The Minister of Defence (Shri Y. B. Chavan): I beg to move for leave to introduce a Bill further to amend the Indian Works of Defence Act, 1923.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the

Indian Works of Defence Act, 1923."

The motion was adopted.

Shri Y. B. Chavan: I introduce the Bill.

Mr. Speaker: We now take up the Motion of No-Confidence.

श्री प्रकाशबीर शास्त्री (बिजनौर) :
अध्यक्ष महोदय,

श्री रामसेवक यादव (बाराबंकी) : मैं एक जानकारी चाहता हूँ।

अध्यक्ष महोदय : माननीय सदस्य बैठ जायें और मुझे आगे चलने दें।

श्री प्रकाशबीर शास्त्री : एक व्यवस्था का प्रश्न है।

अध्यक्ष महोदय : जब मैं दूसरे माननीय सदस्य को व्यवस्था का प्रश्न उठाने का मौका नहीं दे रहा हूँ, तो मैं आप को कैसे दे सकता हूँ ?

श्री प्रकाशबीर शास्त्री : यह आवश्यक तो नहीं है कि चूँकि आप ने उन को नहीं बुलाया, तो मुझे भी न बुलाया जाये।

अध्यक्ष महोदय : अगर वही रीजन्ज हो तो मैं कैसे बुला सकता हूँ ?

श्री प्रकाशबीर शास्त्री : हम आप की व्यवस्था चाहते हैं कि जो सदस्य आप के सब आदेशों का पालन करें, जो आप के खड़े होने के समय बैठे रहें, उन को आप ध्रुवमर न दें और जो सदस्य घर बाहर आप की कार्य-प्रणाली में गड़बड़ी करें, जो आप के खड़े होने के समय भी बोलें, उन को आप ध्रुवमर दे दें, यह कहाँ तक उचित है। हम आप की

*Published in the Gazette of India Extraordinary, Part II, Section 2, dated 23rd August, 1965.